

112

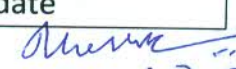
BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.189/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 6TH JULY, 2018, 10:30 A.M.

Name of the Company	Subhankar Kayal		
Under Section	441(1)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1	ATUL KUMAR SAHA, FCS-1 2013	the applicant	 6.7.18

ORDER

The Ld. Counsel FCs for applicant is present.

Ld. Practicing Company Secretary sought time to file rejoinder to the report filed by the ROC. Time is granted. As requested list it for further consideration on 23/08/2018.

List it for further consideration on 23/08/2018.

Sd

(Jinan K.R.)
Member (J)